Air Taxi Operators

2854. SHRI   ATAL   BEHARI
VAJPAYEE:
SHRI SANTOSH KUMAR
GANGWAR:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
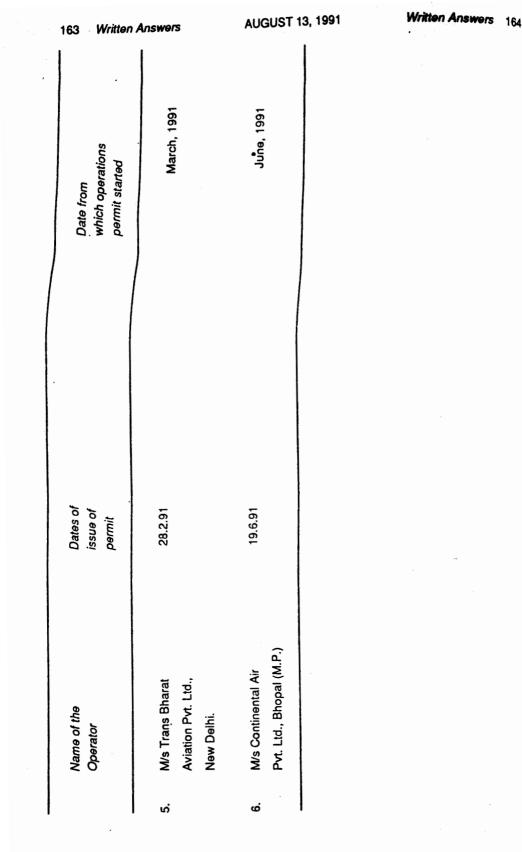
(a) the names of agencies to whom air taxi operators permits have been issued and since when;

(b) the details of agencies which have started operating air taxi services and since when;

(c)   whether any routes have been specified for their operations;

(d) if so, the details thereof;

(e) whether fare structures and routes of operations of these agencies require the approval of the Government; and

(f) if so, the impact of such services on the earnings and performance of the Indian Airlines and the Air India?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a) and (b). The details of Air Taxi Operators who have been issued permits and have started operating services are given below:-

STATEMENT

(a) and (b). The details of Air Taxi Operators who have been issued permits and have started operating services are given below:-

	Name of the Operator	Dates of issue of permit	Date from which operations permit started
1.	M/s India Inter-National Airways Pvt. Ltd., New Delhi.	28.2.90	March, 1990
2.	M/s Delhi Gulf Airways Services Pvt. Ltd., New Delhi.	8.3.90	April, 1990
3.	M/s U.B. Air Pvt. Ltd., Bangalore	30.3.90	June, 1990
4.	M/s Air Asiatic Ltd., Madras.	29.9.90	October, 1990

Name of the Operator	Dates of issue of permit	Date from which operations permit started
5.	M/s Trans Bharat Aviation Pvt. Ltd., New Delhi.	28.2.91	March, 1991
6.	M/s Continental Air Pvt. Ltd., Bhopal (M.P.)	19.6.91	June, 1991

(c) to (f). There are no restrictions on the size of aircraft, routes, schedules, fares and airports of operations in the matter of private parties running air services in the country. The earnings and performance of the national carriers have not been adversely affected by the operations of the Air Taxi operators.

Setting up of Oil Refinery in Central India

2855. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Bharat Petroleum Corporation Limited (BPCL) has decided to raise part of its equity capital required for the proposed Rs. 1860 crores second oil refinery to be located in Central India from the public;

(b) whether the Government have cleared this six million tonnes refinery; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

[*Translation*]

Development of Lalmatiya Coal Mines

2856. SHRI SIMON MARANDI: Will the Minister of COAL be pleased to state:

(a) whether the Government had allocated rupees five hundred crores for the development of Lalmatiya Coal Mines is

Santhal Pargana in Bihar and whether major portion of this amount has already been spent;

(b) if so, the details of the expenditure incurred so far;

(c) the detail of the works in the mine that are yet to be completed as per schedule and whether the Government propose to formulate any timebound programme in this regard; if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government have taken any effective steps to provide health, accommodation and other civic amenities to the workers engaged in this area?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) to (d). the Rajmahal OC (Expn.) project (10.5 mty) of ECL in Lalmatiya area was sanctioned by the Government in November, 1988 with a capital outlay of Rs. 562.70 crores. The expenditure on the project till 31.3.1991 was Rs. 476.92 crores. According to the present estimates the project is likely to be completed on schedule i.e. March, 1995.

Some of the major activities which are at present behind schedule and are receiving continuous attention of the Government and ECL are :-

(i) Acquisition of forest land/portion of tenancy land

(ii) 2nd Rapid loading silo

(iii) Main CHP back up system.

These matters have been followed up at appropriate levels. The project envisages a housing satisfaction of 71%. The project provides for water supply scheme, a 50 bedded hospital, roads and township etc.